

by the Central Water and Power Commission are still in progress.

- (c) (i) Bomdila
- (ii) Pasighat
- (iii) Along.
- (iv) Tezu.
- (v) Zero

(d) Not known at present as the cost of the Scheme will be worked out after the results of the investigations are known

#### Import of Photo Goods

3748. Shri Dinesh Singh: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 1387 on the 19th March, 1959 and state

(a) the break-up of the photo goods imported by the State Trading Corporation in 1958 on the basis of revised trade classification;

(b) the list of the State Trading Corporation's business associates with whom the sensitised material are stored, and

(c) the basis on which these goods are sold to retailers and what precautions are taken to check black market?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) The information is being collected and will be placed on the Table of the House later

- (b) 1 M/s Agfa India Private Limited, Bombay, Calcutta, Madras and Delhi

- 2 Central Camera Company Private Ltd, Bombay, Calcutta and Madras

(c) Sales are made to associations of users as nominated by the Chief Controller of Imports and Exports at the list prices. It is not possible to check the transactions which may take place in an unauthorized manner.

#### Sensitised Photo Materials

3750. Shri Dinesh Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether complaints have recently been received regarding the quality

of sensitised photo materials imported by the State Trading Corporation; and

(b) if so, what action has been taken thereon?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No specific complaint regarding quality of sensitised photo material has been received

(b) Does not arise.

#### Coffee Marketing System

3751. { Shri Subodh Hanada:  
Shri S. C. Samanta:  
Shri R. C. Majhi:  
Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to state

(a) whether the Expert Committee for coffee marketing as appointed by the Government has examined the marketing system of the Coffee Board;

(b) whether it has submitted any report to Government,

(c) if so, its main recommendations; and

(d) the action taken thereon?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) and (b) The Committee is still in the midst of its labours and has not yet submitted its report.

(c) and (d) Do not arise.

#### By-Products of Gram

3752. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are considering any scheme for the manufacture of by-products of gram; and

(b) if so, when such a scheme is likely to be finalised?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir.

(b) The question does not arise.